

GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

NEW DELHI, the 5th April, 1977.

NOTIFICATION
INCOME TAX

No.1712 (F.No.203/39/77-ITA.II): It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purposes of sub-section (2A) of section 35 of the Income-tax Act, 1961, by the prescribed authority, Secretary, Department of Science & Technology, New Delhi.

<u>Scientific Research Programme:</u>	Electronic yarn clearing device for textile winding machine to detect and eliminate faults in the yarn.
<u>Sponsored by:</u>	M/s. Kinavivala RJK Industries near Nicola Octroi Naka behind Anil Starch, Ahmedabad.
<u>Date of Commencement:</u>	October, 1976.
<u>Anticipated date of completion</u>	March, 1979.
<u>Estimated expenditure:</u>	Rs.35,000/-

Ahmedabad Textile Industry's Research Association where the above programme has been sponsored stands approved u/s. 10(2)(xiii) of the Income-tax Act, 1922 by notification No.211 dated 10th April, 1968.

Sd/-
(J.P.SARMA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

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1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O.M. Services, 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their O.M. No.2/27/77-RA dated 10/14.3.77 (with 1 spare copy to the party).
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AUTHORISED FOR ISSUE

(R.V. RAMANAN)
ASSISTANT DIRECTOR OF INSPECTION
DIRECTORATE OF INSPECTION (RSAP)

NO.00/ITA.II/1672/442/RSP/77

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<u>Anticipated date of completion</u>	March, 1979.
<u>Estimated expenditure:</u>	Rs.35,000/-

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